

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 2353/2016

New Delhi, this the 9th August, 2018

Hon'ble Ms. Praveen Mahajan, Member (Administrative)

Vedwati Aggarwal
(Family Pensioner) PPO NO. 2050-G
Wife of Late Dr. N.K. Aggarwal
R/o C-41/Z-2, C Block, Dilshad Garden, Delhi-95.

Death case Medical Officer , DHO ISM

...Applicant

(By Advocate: None present)

Versus

1. Commissioner, North Delhi Municipal Corporation, JLN Marg, New Delhi-110002.
2. AO(Pension, North Delhi Municipal Corporation, JLN Marg, New Delhi-110002.Respondents.

(By Advocate: Mr. M.S. Reen)

ORDER (ORAL)

None present from the side of the applicant.

It is also seen from the order sheets that the applicant has not appeared for the last so many dates of hearing, i.e., on 17.10.2016, 08.03.2017, 19.04.2017, 01.06.2017, 12.09.2017, 13.11.2017, 31.01.2018, 17.04.2018 and 07.05.2018.

It appears that the applicant has lost interest in redressing her grievance. Hence, the case is dismissed in default for non-prosecution.

**(Praveen Mahajan)
Member (A)**

/mk/